

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. 8938/A.R.(J)/2009.

Bilaspur, dtd. 16/12/2009.

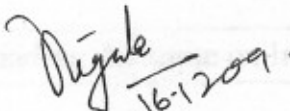
High Court of Chhattisgarh will remain closed for **Winter Holidays** from 21/12/2009 to 02/01/2010 and will reopen on Monday i.e. 04/01/2010.

During winter holidays only fresh Criminal Appeals, Fresh Criminal Revisions (pertains to short sentences), Fresh petition u/s 439 of Cr.P.C., final hearing Matters u/s 439 of Cr.P.C as per their chronological orders and those fresh cases of urgent nature, accompanied by an application for urgent hearing and application for hearing during winter holidays, which are in order filed on or before 21/12/2009 & 29/12/2009 up to 04:00 p.m., will be listed for hearing on 22nd and 30st December 2009.

Hon'ble Judges have been nominated as winter holiday Judge to hold sitting on the respective dates as mentioned below:-

S. No.	Name of Winter Holiday Judge/Period	Date of Sitting/Time
01.	Hon'ble Mr. Justice Pritinker Diwaker (For the period from 21/12/2009 to 26/12/2009)	22/12/2009 (from 10:15 AM)
02.	Hon'ble Mr. Justice Nawal Kishore Agarwal (For the period from 28/12/2009 to 02/01/2010)	30/12/2009 (from 10:15 AM)

By order of Hon'ble the Chief Justice


16-12-09.

(N.D. Tigala)
Addl. Registrar (Judicial)